

NAME OF THE CORPORATE DEBTOR : SHRI PKP SPINTEX MILLS PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 09.11.2022

LIST OF CREDITOR AS ON 09.11.2022

LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

AMOUNT IN RS.

SL. NO.	NAME OF CREDITOR	IDENTIFICATION NO.	DETAILS OF CLAIMS RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ACCEPTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS IF ANY
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY	% OF VOTING SHARE IN COC					
1	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	1	24.11.2022	759659104	759659104	SECURED FINANCIAL CREDITOR	NOT PROVIDED	NOT PROVIDED	YES		NIL	NIL	NIL	NIL	29.03
2	STATE BANK OF INDIA	2	25.11.2022	1857214726	1857214726	SECURED FINANCIAL CREDITOR	198200000	162100000	YES		NIL	NIL	NIL	NIL	70.97
	TOTAL			2616873830	2616873830										100

DETAILS OF SECURITY INTEREST HELD BY SBI

Annexure I

Details of Security held:

(Rs. in crores)

PRIMARY:

Description of the security	SBI Share of Market Value

1. Land measuring 4.71 acres and factory building constructed thereon with built up area 130116 sq.ft. situated in SF No.75/1A2B, 75/2, 147/1, 147/2B, 147/4B, 148/5 and 148/6B2, Nallanahalli Village, Dharmapuri in the name of the company.	9.77
2. Plant & Machinery in the factory building situated in SF No.75/1A2B, 75/2, 147/1, 147/2B, 147/4B, 148/5 and 148/6B2, Nallanahalli Village, Dharmapuri	10.05
Total	19.82

COLLATERAL:

1. Vacant land measuring 1.88 acres located at S.F.No.296, 297/1, 297/2, 298, 299/1D, 299/2, 301/1, 301/2, 302/1 and 302/2, Virupatchipuram Village, Lakkiyampatti Panchayat, Dharmapuri Town, in the name of P.K.Pounraj.	8.58
2. Vacant land measuring 1.51 acres situated at S.No.47 & 48, Kottamettupatti Village, Kallikaduodai Road, Omalur Taluk, Salem District, in the name of P.K.Pounraj	0.94
3. Land measuring 10.00 acres (2.60+3.41+2.28+2.28) and poultry farm building constructed thereon with the built up area 101821 sq.ft, situated at SF No.359, 360, 393 and 395, Krishnapuram, Pennagaram Town in the name of P K Pounraj	2.20
4. Commercial land measuring 5721 sq.ft. situated at SF No.261/1B, TS No.87/1 & 89/2, Vellegoundampalayam, Adhiyaman Bypass Road, Dharmapuri, in the name of Shri P.K. Pounraj.	4.49
Total	16.21
Grand Total	36.03

DETAILS OF SECURITY INTEREST HELD BY ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED

Movable:

All the Hypothecated stocks, raw materials, stock in process, finished goods, receivables, consumables stores and spares, plant and machinery etc. on pari passu charge with SBI .

Immovables:

Pari Passu Charge with SBI on the following immovable properties :

- 4.7084 acres in Survey No. 75/1A2B, 15/2, 141/1, 147/2B, 147/4B, 148/5, 148/6B2 Nallanahalli Village. Dharmapuri Taluk, Dharmapuri District belonging to M/s Shri. PKP Spintex Mills Pvt. Ltd as per sale deed no. 1233/2006.
- 67 3/4 cents in Survey no. 296 & 297 in Virupatchipuram village, Dharmapuri Taluk Dharmapuri District belonging to Shri. P.K. Pounraj as per sale deed no. 488/2006 and gift deed no.2100/2007.
- 70 cents in Survey no. 296 & 297 in Virupatchipuram Village, Dharmapuri Taluk, Dharmapuri District belonging to Shri. P.K. Pounraj as per sale deed no.1397/2005 and gift deed no.2100/2001.
- 59 cents in Survey no. 297/2, 298, 299/1, 299/2, 301/1, 301/2, 302/1 & 302/2 in Virupatchipuram Village, Dharmapuri Taluk, Dharmapuri District, belonging to Shri. P.K. Pounraj as per sale deed no.11/2007 and gift deed no.2100/2007.

5. 5721 sq.mtr in Survey no. 261/1B present TS No.87/1 & 89/2 in Vellaegoundenpalayam Village,Dharmapuri Taluk, Dharmapuri District belonging to Shri Pounraj as per sale deed no.3053/2010.
6. 1.51 acres in Survey no- 47 and 2 cents in Survey no.48 of Kottamettupatti Village, Omalur Taluk Salem District belonging to Shri. P.K. Pounraj as per gift settlement deed no. 4056/2009.
7. 10 acres in Survey nos. 359,360,393,395 in Pennagaram Village, Pennagaram Taluk, Dharmapuri District belonging to Shri. P.K. Pounraj and P Thilagavathi as per sale deed no.410/2007